

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 135(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s. Mukesh Arneja & Ors. V/s. M/s. Mohindra Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Vipin Tyagi	Advocates	Respondents	Vipin
2.	Mehak Khurand			
3.	Isha flra - Advocate	Advocate	Petitioner	Isha flra

ORDER

A request for adjournment is being made by the Id. Counsel for the respondents, as the main counsel is in personal difficulty.

2. Ld. Counsel for the petitioner has also informed this Bench that talks for settlement have fallen through. In view of the same, it is pressed that the application for arbitration be disposed off.

Re-notify this case for arguments and disposal of the application on 29.08.2016 at 10.30 a.m.

sd/-

(Ina Malhotra)

Member Judicial

sd/-

(R.Varadharajan)

Member Judicial